

Form of Quarterly Return I
 [Reserve Bank of India (NBFC) Returns Specification, 1997]
 (To be submitted by a residuary non-banking company)

Return of investments in approved securities held during the quarter ended March/June/September/December 199

[Vide Section 45IB of the Reserve Bank of India Act, 1934]

1. Name of the Company _____
2. Company Code :
3. Full Address of the Registered Office :

 Phone No. _____ Fax No. _____
4. RBI Registration No., if any _____
5. Particulars of deposits outstanding as at the close of business on the last working day of the relevant second preceding quarter i.e. quarter ended March/June/September/December 19...

[Please see Note (1) below]

(Amount in thousands of Rs.)

Item No.	Particulars	Item Code No.	Amount
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(1)	(2)	(3)	(4)
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(a)	Money received by issue of non-convertible, optionally convertible debentures/bonds [see note (2) below]	111	
(b)	Deposit received from		
(i)	Shareholders	112	
(ii)	Directors	113	
(iii)	Companies	114	

(iv) Other regulated deposits including deposits from public	115	
(c) Total (a+b)	100	
6. Prescribed amount of liquid assets required to be maintained at _____ per cent of deposit liabilities at item 5(c) above	120	

(Details of approved securities and their market value as on the date of return to be given in a separate annexure)

7. Whether the company has maintained the required assets in unencumbered approved securities on a daily basis during the quarter [see note (1) below]
8. If not, please indicate the date-wise position of the shortfall during the quarter (a separate statement to be attached)
9. The reasons for the shortfall

We declare that the above information is true and correct.

Place

Date

Name and Signature of the
authorised official

Notes

1. For the purpose of this return, assets should be maintained on daily basis and should relate to the deposit liabilities as on the last working day of the second preceding quarter. For example, the liquid assets to be maintained on each day during the quarter ending 31st March 1998 (i.e.

1.1.1998 to 31.3.1998) should relate to the deposit liabilities as at the close of business on the last working day of the quarter ending 30th September 1997.

2. The non-convertible portion of partly convertible debentures/bonds, together with the value of the optionally convertible debentures should be included under this item.

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